



## SUPREME COURT OF INDIA

Re: Appointment of Mr Justice Vijay Bishnoi, Judge, Rajasthan High Court, as the Chief Justice of the Gauhati High Court.

A vacancy in the office of the Chief Justice of the Gauhati High Court has arisen on elevation of Mr Justice Sandeep Mehta to the Supreme Court. Therefore, appointment to that office is required to be made.

Para 3 of the Memorandum of Procedure relating to appointment of Chief Justice of a High Court provides as under:

“A fair representation shall be given to various High Courts for selection of Chief Justices. For purposes of such selection, inter-se seniority of puisne Judges will be reckoned on the basis of their seniority in their own High Court. The consideration for appointment of Chief Justices shall be based on the criterion of seniority subject to merit and integrity.”

The Collegium recommends the appointment of Mr Justice Vijay Bishnoi as the Chief Justice of the Gauhati High Court. Mr Justice



Vijay Bishnoi was appointed as a Judge of the Rajasthan High Court on 8 January 2013 and has been functioning there as a senior puisne Judge. Before his elevation as a Judge of the High Court, he practised at the Rajasthan High Court and the Central Administrative Tribunal at Jodhpur. His area of practice was civil, criminal, Constitutional, service and election cases. As regards his contribution to the judiciary by way of disposal of cases, during his tenure of nearly eleven years as a Judge of High Court, he has authored 652 reported judgments. He has acquired extensive experience in dispensing justice in the Rajasthan High Court. He has maintained a high order of professional ethics at the Bar and the Bench and. His conduct and integrity are beyond reproach. While recommending his name, the Collegium has taken into consideration the fact that at present the Rajasthan High Court which is parent High Court of Mr Justice Bishnoi is not represented among the Chief Justices of the High Courts.



Having regard to all relevant factors, the Collegium is of the considered view that Mr Justice Vijay Bishnoi is considered to be fit and suitable in all respects for being appointed as the Chief Justice of the Gauhati High Court.

The Collegium, therefore, resolves to recommend the appointment of Mr Justice Vijay Bishnoi as the Chief Justice of the Gauhati High Court.

( Dhananjaya Y Chandrachud ), CJI

( Sanjiv Khanna ), J

( B R Gavai ), J

27 December 2023.